

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:4688
ANSWERED ON:12.08.2014
ADVENTURE PARKS
M. Smt. Vasanthi

Will the Minister of TOURISM be pleased to state:

- (a) the details of funds sanctioned/released to the States for development of adventure parks in the country during each of the last three years and the current year, State-wise;
- (b) whether the Government has any proposal for promotion of adventure sports such as mountain biking, zorbing, cat walk, etc. for tourist attraction;
- (c) if so, the details thereof, State-wise;
- (d) whether the Government also has any proposal to upgrade Courtrallam in Tamil Nadu as a world class tourist place/centre and set up `Under Water World` in various parts of the country; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SHRI SHRIPAD NAIK)

(a): The development and promotion of tourism is primarily the responsibility of the respective State Government/Union Territory (UT) Administration. However, the Ministry of Tourism provides Central Financial Assistance (CFA) for tourism projects under Centrally Sponsored Scheme viz. Product/Infrastructure Development for Destination and Circuits (PIDDC) to various State Governments and Union Territory Administrations, prioritized in consultation with them, as per the Scheme Guidelines, inter-se priority and subject to availability of funds.

Ministry of Tourism does not have any scheme for the development of adventure parks in the country.

(b) & (c): Ministry of Tourism is promoting adventure tourism as an important segment of Indian Tourism products. MOT promotes various kinds of adventure tourism.

The Ministry of Tourism has issued guidelines for the approval of Adventure Tour Operators, which is a voluntary scheme, open to all bonafide Adventure Tour operators.

The Ministry of Tourism has also formulated a set of guidelines on Safety and Quality Norms on Adventure Tourism as Basic Minimum Standards for Adventure Tourism Activities. These guidelines cover Land, Air and Water based activities which include mountaineering, trekking, hang gliding, paragliding, bungee jumping and river rafting.

The details of tourism projects including those having focus on adventure tourism for which Central Financial Assistance (CFA) has been sanctioned/released during the last three financial years are given in Annexure.

(d) & (e): A projects namely "Tourism Infrastructure Development at Courtallam in Tirunelveli District" under Product/Infrastructure Development for Destination and Circuit (PIDDC) Scheme has been prioritized for Central Financial Assistance (CFA) during 2014-15.